

**Central Administrative Tribunal
Principal Bench, New Delhi**

(Through video conferencing)

O.A. No.808/2020

Wednesday, this the 29th July, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Raghbir Singh, Aged – 57 years,
S/o Sh. Mahadev Singh,
Working as security Guard,
Safdarjung Hospital, New Delhi
R/o Type-II, Quarter No. 183, Raj Nagar,
New Delhi – 29.

...Applicant

(By Advocate: Mr. Yogesh Sharma)

Versus

1. Union of India through the Secretary,
Ministry of Health, Govt. of India,
Nirman Bhawan, New Delhi.
2. The Medical Superintendent,
Safdarjang Hospital, Govt. of India,
New Delhi.

...Respondents

(By Advocate: Mr. Y.P. Singh)

O R D E R (ORAL)

By Justice L. Narasimha Reddy:

This O.A. is filed challenging the order dated 21.11.2019, through which the applicant was placed under suspension. However, after the O.A. was filed, the respondents issued an order dated 16.07.2020 revoking the suspension earlier, but placing the applicant under suspension afresh.

2. In view of this development, we dismiss the O.A. as infructuous, leaving it open to the applicant to pursue the remedies, vis-a-vis, the order of suspension passed on on 16.07.2020. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

/sunil/jyoti/ankit/

(Justice L. Narasimha Reddy)
Chairman